

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.Nos.297/97 and 298/97

Wednesday this, the 26th day of February, 1997.

CORAM:

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN

O.A.No.297/97

1. Annamma Thomas,
Sub Divisional Engineer,
Phones Indoor,
Adur-691 523.
2. T.K.Kuriakose,
Sub Divisional Officer Telecom,
Kothamangalam -686 691.
3. M.P.Poulose,
Sub Divisional Engineer Cables,
Palarivattom Telephone Exchange Building,
Kochi-25.Applicants

(By Advocate Mr.Sasidharan Chempazhanthiyil)

vs.

1. Chief General Manager, Telecom,
Kerala Circle,
Thiruvananthapuram.
2. Director General, Telecom Department,
(Chairman, Telecom Commission),
New Delhi.
3. Union of India represented by Secretary
Ministry of Communication,
New Delhi.Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

O.A.No.298/97

V.A.Mathukutty,
Sub Divisional Engineer Cables,
East Panampilly Nagar,
Ernakulam, Kochi-36.Applicant

(By Advocate Mr.G.Sasidharan Chempazhanthiyil)

vs.

1. Chief General Manager, Telecom,
Kerala Circle,
Thiruvananthapuram.
2. Director General,
Telecom Department,
(Chairman, Telecom Commission),
New Delhi.2

: 2 :

3. Union of India represented by Secretary
Ministry of Communication,
New Delhi.

..Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

The application having been heard on 26.2.1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

Learned counsel for applicants submits that applicants may be allowed to withdraw these applications with liberty to move the Tribunal by appropriate Miscellaneous Applications for having the orders implemented. Reserving such liberty to the applicants, these applications are closed as withdrawn. No order as to costs.

Dated the 26th February, 1997.

P.V. Venkatakrishnan

P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

A.V. Haridasan

A.V. HARIDASAN
VICE CHAIRMAN

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